

this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) Yes, Sir.

(b) During the last five years, CBI recommended action against 8 officials of STC as under:

- i) Prosecution officials -Two
- ii) Prosecution as well as regular Departmental action for imposition of major penalty. -Two officials
- iii) Regular Departmental Action for imposition of Major penalty. -One officials
- iv) Regular Departmental-Threeofficials Action for imposition of Minor penalty.

(c) In all the cases, recommendations of CBI have been accepted by the disciplinary authority and action has been initiated accordingly.

Setting up of Small Industries Development Bank

4281. SHRI Y.S. MAHAJAN: Will the Minister of FINANCE be pleased to state:

(a) the time by which the Small Industries Development Bank is likely to be set up;

(b) the causes of delay in setting up the Bank; and

(c) the steps taken or proposed to be taken for setting up the Bank early?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Government have decided to establish a Small Industries Development Bank of India

(SIDBI) to cater to the financial needs of small scale and tiny industries. Details relating to this are being worked out.

[*Translation*]

Grievances of Small Scale Units

4282. SHRI Y.S. MAHAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether the three national industry organisation, Federation of Small Industries of India (FASII), All India Manufacturing Organisation (AIMO) and National Alliance of Young Entrepreneurs (NAYE) have represented to Government against withdrawal of the excise exemption facility for many items produced in small units and effective reduction in the excise exemption limit of Rs. 30 lakhs apart from the impact of fresh levy on Iron and Steel and aluminium materials on the cost of production of goods manufactured in the small sector; and

(b) if so, the steps taken or proposed to be taken by Government to redress the grievances of small scale units?

THE MINISTER OF STATE IN DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Representations from various associations of small scale industries have been received regarding the changes made in the Budget relating to the small scale sector.

(b) The points made in the representations are being examined by the Government.

[*Translation*]

Proposal to Link Jaipur, Jodhpur, Jaisalmer, Barmer and Kandla

4283. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has sent any proposal of recommendation to the Planning